

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 998**

TO BE ANSWERED ON JUNE 27, 2019

TARGETS UNDER PMAY

NO. 998 SHRI H. VASANTHAKUMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of affordable houses constructed under the Pradhan Mantri Awas Yojana (PMAY) for the benefit of urban poor during each of the last three years particularly in Tamil Nadu, State-wise;**
- (b) whether the Government has any timeframe for completion of the Yojana and if so, the details thereof;**
- (c) the new targets fixed under the Yojana for the next three years, year/State-wise; and**
- (d) the proposed action plan to achieve the desired targets?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
[SHRI HARDEEP SINGH PURI]**

(a) to (c): In pursuance of the Government's vision of "Housing for All" by 2022, the Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for providing assistance to States/Union Territories (UTs) in addressing the housing requirement of the people belonging to Economically Weaker Section (EWS), Lower Income Group (LIG) and Middle Income Group (MIG) categories in urban areas.

The States/UTs have undertaken demand survey for assessing actual demand of housing under the PMAY(U). The validated demand so far is around 100 lakhs.

Based on the project proposals received so far from the States/UTs, a total of 81,03,196 houses have been approved, out of which 47,57,987 are at various stages of construction and 26,07,913 have been

completed/occupied. Remaining demand would be sanctioned by March, 2020 on receipt of project-proposals from States/UTs so that construction of all houses may progressively be completed by 2022. Year-wise and State-wise, including the State of Tamil Nadu, details of houses constructed under the PMAY(U) are at Annexure.

(d): In order to achieve the vision of “Housing for All” by 2022, the Ministry has taken following measures:

- i. All States/UTs have been requested to get their remaining demand of houses sanctioned at the earliest and not later than March, 2020.**
- ii. A National Urban Housing Fund (NUHF) has been created for providing extra budgetary resources for the Mission.**
- iii. Ministry organized a Global Housing Technology Challenge- India (GHTC-India) to identify and shortlist alternative and innovative technologies from across the globe through a challenge process for rapid delivery of houses.**
- iv. Ministry has instituted ‘PMAY(U) Awards’ for implementation and innovation to promote a healthy competition amongst States/UTs, Urban Local Bodies and beneficiaries.**
- v. Central Sanctioning and Monitoring Committee (CSMC) constituted under the chairmanship of Secretary, MoHUA meets every month to sanction central assistance for new projects and reviews the progress of the Mission.**
- vi. Ministry monitors progress of the Mission through periodic review meetings, video-conferences and field visits.**
- vii. Use of Information/Space Technology through PMAY(U)-MIS (Management Information System), Bhuvan Portal, PFMS (Public Financial Management System) and Geo-tagging/Geo-fencing of sanctioned houses are being done for effective monitoring.**
- viii. Payment through Direct Benefit Transfer (DBT) Mode and Aadhar seeding of beneficiaries is ensured for transparency and accountability.**
- ix. State Level Sanctioning and Monitoring Committee (SLSMC) under chairmanship of Chief Secretary of the concerned State/UT reviews the progress of implementation of the Mission at the State level.**

Annexure referred in reply to LSUQ No - 998 due for 27.06.2019
State / UT wise details of houses constructed during each of the last three
years under PMAY(U)

S.No	State/UT	Year wise completion of houses		
		2016-17	2017-18	2018-19
1	A&N Island (UT)	-	-	22
2	Andhra Pradesh	3,299	29,791	2,63,266
3	Arunachal Pradesh	-	16	1,258
4	Assam	66	381	12,601
5	Bihar	12,184	2,100	53,420
6	Chandigarh (UT)	4,963	57	154
7	Chhattisgarh	3,307	3,561	47,510
8	D&N Haveli (UT)	103	366	1,029
9	Daman & Diu (UT)	3	65	291
10	Delhi (UT)	4,244	2,487	17,579
11	Goa	10	99	393
12	Gujarat	28,928	48,726	1,82,080
13	Haryana	549	2,093	10,497
14	Himachal Pradesh	43	202	1,779
15	Jammu & Kashmir	203	179	3,623
16	Jharkhand	3,886	26,421	43,557
17	Karnataka	11,920	31,087	1,05,038
18	Kerala	301	3,801	43,022
19	Lakshdweep (UT)	-	-	-
20	Madhya Pradesh	5,316	39,119	2,35,457
21	Maharashtra	13,621	35,112	1,17,281
22	Manipur	24	177	1,533
23	Meghalaya	248	27	375
24	Mizoram	118	188	626
25	Nagaland	494	89	1,392
26	Orissa	2,771	2,376	48,417
27	Puducherry (UT)	79	51	1,414
28	Punjab	338	1,860	9,407
29	Rajasthan	4,256	8,204	21,641
30	Sikkim	1	2	31
31	TamilNadu	6,636	34,157	1,57,033
32	Telangana	2,792	3,140	43,270
33	Tripura	161	7,303	32,104
34	Uttar Pradesh	9,639	12,005	2,66,262
35	Uttrakhand	1,479	1,986	5,728
36	West Bengal	7,191	30,765	87,531
Total		1,29,173	3,27,993	18,16,621
